

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General (camp) at Srinagar)

ORDER

No.: 472 of 2026/RG

Dated: 01.04.2026

In view of the superannuation of Shri Arun Kumar Kotwal, One Man Forest Authority and Shri Manzoor Ahmad Khan, Special Judge (UAPA), Anantnag on 31.03.2026, following alternative arrangements are hereby made, till further orders:-

- i. Presiding Officer, Industrial Tribunal and Labour Court shall hold the additional charge of One Man Forest Authority; and
- ii. Additional District and Sessions Judge, Anantnag shall hold the additional charge of the court of Special Judge (UAPA), Anantnag.

By Order



(M.K. Sharma)
Registrar General

Dated: 01.04.2026

No: 11968-78/RG/GS

Copy forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. Justice Sanjeev Kumar;
3. Secretary to Hon'ble Administrative Judge, District Anantnag;
— for kind information of their Lordships.
4. Principal District and Sessions Judge, Anantnag;
5. Additional District and Sessions Judge, Anantnag;
6. Presiding Officer, Industrial and Labour Tribunal;
7. One Man Forest Authority;
8. Special Judge (UAPA), Anantnag;
— for information and necessary action.
9. Incharge NIC, High Court of J&K and Ladakh, Srinagar for information and uploading the same on the official website of Hon'ble High Court.
10. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
11. Order file.



Registrar General